

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 320 OF 2018 &
IA NO. 1292 OF 2018

Dated: 7th February, 2019

In the matter of:

Punjab State Power Corporation Limited Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **18.02.2019**.

Court Master/PS

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